



THE NATIONAL LAW INSTITUTE UNIVERSITY
KERWA DAM ROAD, BHOPAL- 462044 (M.P)

RECRUITMENT NOTIFICATION - 2021

APPLICATIONS ARE INVITED IN THE PRESCRIBED FORM FOR THE FOLLOWING ACADEMIC POSITIONS:

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| 1. Professor of Law ADR (Leave Vacancy) | - | 1 Post |
| 2. Professor of Cyber Law | - | 1 Post |
| 3. Associate Professor of Law | - | 4 Posts |

(with specialization in Environmental Law / Criminal Law / IP & Business Law / Constitutional Law)

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| 4. Associate Professor of Digital Forensic | - | 1 Post |
| 5. Assistant Professor of Law | - | 4 Posts |

(with specialization in Constitutional Law / Human Rights Law / Criminal Law / Corporate Law / ADR / Taxation)

- | | | |
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| 6. Assistant Professor of Economics | | -1 Post |
| 7. Assistant Professor of Cyber Law / Information Security | | -1 Post |
| 8. Assistant Professor of Digital Forensics | | -1 Post |

Qualifications and other conditions are as per UGC Regulations, 2018. Appointment shall be made on regular basis except appointment against leave vacancy. Pay fixation shall be made as per minimum respective Academic Pay Level defined by the 7th Pay commission notified by the University Grants Commission and other allowance as per University rules and regulations.

Law teachers with additional Post Graduate Degree(s) in Technology, Social Sciences would be given preference. Reservation Policy shall be as per the M.P. Government Regulations.

Retired teachers, judges and other experts with relevant experience may also apply for being considered as Visiting Faculty or appointment on contract basis.

General Instructions:

The last date for submission of duly filled in application form is 30th June, 2021 up to 5:00pm. Only shortlisted candidates will be called for the interview.

Separate Application in the prescribed form must be submitted for each post. A Demand Draft of ₹1,000/- (₹500/- for ST/SC Candidates), non-refundable, drawn in favour of the “**Director, NLIU, Bhopal**” payable at Bhopal must be enclosed with the application form. **The NLIU reserves the right not to fill any or all the posts indicated above.**

Soft copies of duly filled in applications may be sent to registrar@nliu.ac.in and hard copies to be sent by post to the Registrar, National Law Institute University, Kerwa Dam Road, Bhopal – 462 044 .

For application form and other details please visit www.nliu.ac.in.

Registrar

Essential and Desirable Qualifications

A. For Professors

Essential Qualification:

A. i) An eminent scholar having a Ph.D. degree in the concerned /allied /relevant discipline, and published work of high quality, actively engaged in research with evidence of published work with, a minimum of 10 research publications in the peer-reviewed or UGC-listed journals and a total research score of 120 as per the criteria given in Appendix II, Table 2 of UGC 2018 Regulations.

ii) A minimum of ten years of teaching experience in university / college as Assistant Professor/Associate Professor / Professor, and / or research experience at equivalent level at the University / National Level Institutions with evidence of having successfully guided doctoral candidate.

OR

B. An outstanding professional, having a Ph.D. degree in the relevant /allied / applied disciplines, from any academic institutions (not included in A above) / industry, who has made significant contribution to the knowledge in the concerned / allied / relevant discipline, supported by documentary evidence provided he/she has ten years' experience.

Desirable Qualifications:

1. Law teachers with additional Post Graduate Degree(s) in Technology, Social Sciences would be given preference.
2. Experience of organizing conference / seminar / workshops / training
3. Participating in conference / seminar / workshops as a resource person.
4. Scholarship / Fellowship received.
5. Experience of attending international conference / seminar / workshops.
6. Involvement in the corporate life of the institution.

B. For Associate Professors of Law

Essential Qualification:

A. (i) A good academic record, with a Ph.D. Degree in the concerned / allied / relevant disciplines.

(ii) A Master's Degree with at least 55% marks (or an equivalent grade in a point-scale. wherever the grading system is followed).

(iii) A minimum of eight years of experience of teaching and / or research in an academic / research position equivalent to that of Assistant Professor in a

University, College or Accredited Research Institution / industry with a minimum of seven publications in the peer—reviewed or UGC—listed journals and a total research score of Seventy five (75) as per the criteria given in Appendix II, Table 2 of UGC 2018 Regulation.

Desirable Qualifications:

1. Law teachers with additional Post Graduate Degree(s) in Technology, Social Sciences would be given preference.
2. Experience of organizing conference / seminar / workshops / Training
3. Experience of participating in conference / seminar / workshops as a resource person.
4. Scholarship / Fellowship received.
5. Experience of attending international conference / seminar / workshops.
6. Involvement in the corporate life of the institution.

C. For Associate Professors of Digital Forensic

Essential Qualification:

- A. (i) A good academic record, with a Ph.D. Degree in the concerned /allied / relevant disciplines.
(ii) A Master’s Degree with Specialization in Digital Forensic (i.e. M.Sc., M.S., M.Tech. and MCLIS) with at least 55% marks (or an equivalent grade in a point-scale. wherever the grading system is followed).
(iii) A minimum of eight years of experience of teaching and / or research in an academic / research position equivalent to that of Assistant Professor in a University, College or Accredited Research Institution/industry with a minimum of seven publications in the peer—reviewed or UGC—listed journals and a total research score of Seventy five (75) as per the criteria given in Appendix II, Table 2 of UGC 2018 Regulation.

Desirable Qualifications:

1. Law teachers with additional Post Graduate Degree(s) in Technology, Social Sciences would be given preference.
2. Experience of organizing conference / seminar / workshops / Training
3. Experience of participating in conference / seminar / workshops as a resource person.
4. Scholarship / Fellowship received.
5. Experience of attending international conference / seminar / workshops.
6. Involvement in the corporate life of the institution.
7. Relevant industry experience in Digital Forensics.

D. For Assistant Professor

Essential Qualification:

A. i) A Master's degree with 55% marks or its equivalent in a concerned/relevant/allied subject from an Indian University, or an equivalent degree from an accredited foreign university.

ii) Besides fulfilling the above qualifications, the candidate must have cleared the National Eligibility Test (NET) conducted by the UGC or the CSIR, or a similar test accredited by the UGC, like SLET / SET or who are or have been awarded a Ph. D. Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil. / Ph.D. Degree) Regulations, 2009 or 2016 and their amendments from time to time as the case may be exempted from NET / SLET / SET.

Provided, the candidates registered for the Ph.D. programme prior to July 11, 2009, shall be governed by the provisions of the then existing Ordinances / Bye—laws/Regulations of the Institution awarding the degree and such Ph.D. candidates shall be exempted from the requirement of NET / SLET / SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfilment of the following conditions :-

- (a) The Ph.D. degree of the candidate has been awarded in a regular mode;
- (b) The Ph.D. thesis has been evaluated by at least two external examiners;
- (c) An open Ph.D. viva voce of the candidate has been conducted;
- (d) The Candidate has published two research papers from his/her Ph.D. work, out of which at least one is in a refereed journal;
- (e) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC / ICSSRI CSIR or any similar agency.

The fulfilment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.

Note: NET / SLET / SET shall also not be required for such Masters Programmes in disciplines for which NET / SLET / SET is not conducted by the UGC, CSIR or similar test accredited by the UGC, like SLET/SET.

OR

- B. The Ph.D. degree has been obtained from a foreign university / institution with a ranking among top 500 in the World University Ranking (at any time) by any one of the following: (i) Quacquarelli Symonds (QS) (ii) the Times Higher Education (THE) or (m) the Academic Ranking of World Universities (ARWU) of the Shanghai Jiao Tong University (Shanghai).

Note: The Academic score as specified in Appendix II (Table 3A) of UGC 2018 Regulation, shall be considered for short-listing of the candidates for interview only, and the selections shall be based only on the performance in the interview.

Desirable Qualifications:

1. With additional Post Graduate Degree(s) in Technology, Social Sciences would be given preference.
2. Experience of organizing conference / seminar / workshops / Training
3. Experience of participating in conference / seminar / workshops as a resource person.
4. Scholarship / Fellowship received.
5. Experience of attending international conference / seminar / workshops.
6. Involvement in the corporate life of the institution.
7. Relevant industry experience in relevant field.

General Conditions and other Details

1. One application form should be filled for one post only. If a candidate is interested in making application for more than one post, he/she shall submit separate application forms for different posts and must enclose separate Demand Draft with different applications.
2. The application must be submitted strictly in the application form as prescribed and uploaded on the NLIU website. However, the candidates may use extra sheet of papers if required. But, in no case the order of entries of the application should be disturbed.
3. Duly filled in application form along with a Demand Draft of Rs.1,000/- (Rs. 500/- for SC/ST Candidates), non-refundable, drawn in favour of the Director, NLIU, Bhopal must reach on or before 5 p.m on 30-06-2021 to the office of the Registrar at the National Law Institute University, Kerwa Dam Road, Bhopal - 462044.
4. Short listed candidates will be required to appear for an interview (before the Selection Committee) on the date and time fixed by NLIU.
5. Self attested copies of:
 - Mark Sheets of all the examinations of 10th to PG level, shall be attached with the application form by all the applicants.
 - Certificates of Date of Birth and Cast Certificate (if applicable) shall be attached with the application form by all the applicants.
 - UGC NET / SLET certificate shall be attached with the application form for the posts of Assistant Professor.
 - Certificate of work experience.
6. Incomplete application form shall be summarily rejected.
7. Terms and conditions of employment shall be governed by the rules and regulations of the National Law Institute University, Bhopal.